

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

15

T.C.P No. 207/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

NAME OF THE PARTIES:

Hydro Engineering
V/s.

Nipro Tubeglass Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Shypra Kantankar	Manager - Finance & Secretarial	
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For,

RESPONDENT.

Shankar.
28/7/2017.

ORDER

TCP No. 207/ I&BP/NCLT/MB/MAH/2017

None present on Petitioner side. The Representative appeared on behalf of the Corporate Debtor is present saying the no Notice is given to the Corporate Debtor. On verification of record, it appears no Form had been filed by the Petitioner on or before 15.7.2017, therefore this Petition is abated with liberty as mentioned in the Notification dated 15.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)